

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:225  
ANSWERED ON:11.03.2011  
POWER GENERATION  
Sinh Dr. Sanjay,Sugumar Shri K.

**Will the Minister of POWER be pleased to state:**

- (a) whether the targets for power generation capacity during the Eleventh Five Year Plan have been scaled down;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Union Government has urged the States to strictly monitor the execution of power plants under commission so as to achieve the power generation targets;
- (d) if so, the details thereof;
- (e) whether the Government has put in place a special monitoring mechanism to oversee capacity addition programme;and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF POWER(SHRI SUSHILKUMAR SHINDE)

(a) to (f) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 225 TO BE ANSWERED IN THE LOK SABHA ON 11.03.2011 REGARDING POWER GENERATION.

(a) & (b) : Planning Commission had originally fixed a capacity addition target of 78,700 MW for the 11th Plan; comprising 59,693 MW thermal, 15,627 MW hydro and 3,380 MW nuclear. However, during the mid-term appraisal for the XI Plan carried out by the Planning Commission, the capacity addition target for the XI Plan was revised to 62,374 MW; comprising 50,757 MW thermal, 8,237 MW hydro and 3,380 MW nuclear. Several factors were taken into account while revising the target. These included assessment of the preparedness of the projects in terms of stage and pace of construction, manufacturing capacity of BHEL to supply main plant and balance of plant and likelihood of commissioning of projects during the remaining period of the Eleventh Plan.

(c) & (d) : State Governments have been requested from time to time to strictly monitor the execution of power projects scheduled for commissioning during the year to achieve the target. These review meetings are held in the Ministry of Power at various levels including at the State Power Ministers` Conference. Moreover, a Group under the chairmanship of Secretary, Department of Heavy Industry has been formed to monitor the schedule of BHEL supplies to power projects targeted for commissioning during the year. States have also been invited for these meetings.

(e) & (f) : Ministry of Power has put in place a strong review and monitoring mechanism to oversee the capacity addition programme. Rigorous monitoring of projects is held at different levels including the Ministry of Power, the Central Electricity Authority (CEA), the Power Project Monitoring Panel and Advisory Group under the chairmanship of the Hon`ble Minister of Power.